

BEFORE THE NATIONAL GREEN TRIBUNAL,  
SOUTHERN ZONE AT CHENNAI.

Original Application No.134 of 2023

Tribunal on its own motion Suo Motu  
based on the news item published in  
'Dinamalar' Newspaper dated 31.08.2023  
under the caption "Groundwater  
polluted Chemical effluents of MEPZ  
let into Thiruneermalai Lake"

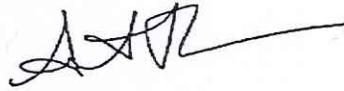
Vs

The District Collector,  
Chengalpattu District and Ors.

...Respondents

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Filed by  
Thiru.S. Sai Sathya Jith,  
Advocate, Chennai.



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SOUTHERN ZONE AT CHENNAI.**

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**WITH**

The District Collector,  
Chengalpattu District and Ors.

...Respondents

**REPORT FILED ON BEHALF OF THE SECOND RESPONDENT**  
**TAMIL NADU POLLUTION CONTROL BOARD.**

I, M.Vijayalakshmi, D/o. K.R.Muthiah, Hindu, aged about 59 years, having office at No, 76, Mount Salai, Guindy, Chennai – 32, do hereby solemnly affirm and sincerely state as follows:-

1) It is respectfully submitted that I am the Additional Chief Environmental Engineer, Tamil Nadu Pollution Control Board, Chennai and I am authorized to file this report on behalf of the 2<sup>nd</sup> respondent and as such I am well acquainted with the facts of the case from the office records available at our office.

2) It is respectfully submitted that the Hon'ble NGT has taken a SUO MOTU based on the News item published in "Dinamalar" Newspaper dated: 31.08.2023 mentioned that the "Groundwater is polluted due to the discharge of Chemical effluents of Madras Expo Processing Zone (MEPZ) into Thiruneermalai Lake".

3) It is respectfully submitted that a complaint has been received from the residence of Durga Nagar Association, regarding groundwater pollution due to discharge of Chemical effluents of MEPZ into Thiruneermalai Lake causing health issues to the nearby residences. A telephonic complaint received from the MLA, Pallavaram Constituency on 28.08.2023.

*M. Vijayalakshmi* 4/7/2024  
ADDITIONAL CHIEF ENVIRONMENTAL ENGINEER,  
TAMILNADU POLLUTION CONTROL BOARD,  
76, MOUNT SALAI, GUINDY,  
CHENNAI - 600 032.

4) It is respectfully submitted that based on the above complaint, the units in MEPZ-SEZ was inspected by TNPCB officials along with the MEPZ officials on 28.08.2023. During the inspection, the following were observed in the unit of M/s.ITAL BEAUTY NIPPERS (INDIA) PVT LTD - SEZ UNIT, S.F.No. 164/1part, Kadapperi Village, Tambaram Taluk and Chengalpattu District which is located inside the MEPZ premises:

- a. The unit was in operation.
- b. The unit was manufacturing tweezers from stainless steel strips and facial hair remover from aluminium strips for export purpose.
- c. The unit has obtained Consent of the Board vide proceeding dated: 29.01.2016 and subsequently consent was renewed vide ProceedingsNo.F.0775MMN/M/DEE/TNPCB/MMN/W&A/2022 DATED: 17/08/2022 valid till 31.03.2024 for the manufacturing of 1. Tweezers 2.8 T/month, 2. Facial Hair Remover 0.725 T/month and sewage generation of 2.25KLD disposed to MEPZ Common STP and no trade effluent generation.
- d. During inspection it was observed that, the unit was generating trade effluent of about 3KLD from electro polishing process and from washing the components.
- e. The unit has not provided Effluent Treatment Plant for the treatment of trade effluent generated and also trade effluent is being discharged outside the premises without treatment and also stored in 200litre barrel.

5) It is respectfully submitted that for the above observation, a Show Cause Notice was issued to the said unit vide this office proceedings dated: 28.08.2023. The unit has submitted a reply dated: 01.09.2023 for the Show Cause Notice requesting 30 days to install the ETP.

6) It is respectfully submitted that on 14.09.2023, the ground water samples were collected from the residents at Vinoba street, Durga Nagar, Tambaram (just behind MEPZ where the complaint has been raised). The report of analysis ROA No.309 dated 04.10.2023 reveals that the ground water has not been polluted.

*M. Mayalitharan* 4/10/2024  
 ADDITIONAL CHIEF ENVIRONMENTAL ENGINEER,  
 TAMILNADU POLLUTION CONTROL BOARD,  
 76, MOUNT SALAI, GUINDY,  
 CHENNAI - 600 032.

7) It is respectfully submitted that on 20.9.2023, the direction was issued to the unit of M/s. ITAL BEAUTY NIPPERS (INDIA) PVT LTD., from the Board to comply with the following conditions vide (Proceeding TNPCB/T1/ F.020319/ MMN/Direction/Water/2023, Dated:20.09.2023.

- a. To install the full-fledged ETP to treat the trade effluent generated from the Unit's operation.
- b. To resume the operation of the unit only after obtaining the Consent of the Board for the Expansion activity under both the Water and Air Acts after installation of ETP.
- c. To ensure that the treated/ untreated effluent from the unit shall not gain access directly or indirectly to the adjacent lands/wells/odai/ any other water sources at any point of time.
- d. To provide separate energy meter for the ETP and Electro Magnetic Flow Meter to record the quantity of effluent generated.

8) It is respectfully submitted that, based on the Board's direction, the unit has stopped its production activity.

9) It is respectfully submitted that there are 76 units in MEPZ which is under operation and 30 units are not in operation. The major types of industries in MEPZ are enclosed as **Annexure – I**. CTO has been issued to M/s. Madras Export Processing Zone (Special Economic Zone), S.F.No. 8 and 14, Kadapperi village, Tambaram Taluk, Kancheepuram District vide Proc.No.T1/ TNPCBD/F.5651/ KPM/W&A/2003 dated:17.05.2004 and obtained separate CTO for M/s.Madras Export Processing Zone (Special Economic Zone) STP-II vide Proc.Dt:09.09.2008.

10) It is respectfully submitted that M/s.Madras Export Processing Zone (Special Economic Zone) has provided 1MLD STP to treat the Sewage and Excess Treated Trade Effluent from the Industrial Units within the MEPZ and the treated water is used for gardening within MEPZ premises and also provided Sewage treatment plant (M/s.Madras Export Processing Zone (Special Economic Zone) STP - II) of 0.535 MLD and the treated sewage is 252 KLD is utilized for Gardening and 283 KLD for Toilet flushing purposes within M/s.Cognizant Technology Solutions Private Limited, MEPZ.

*M. Vijayalakshmi* 4/12/2024  
 ADDITIONAL CHIEF ENVIRONMENTAL ENGINEER,  
 TAMILNADU POLLUTION CONTROL BOARD,  
 76, MOUNT SALAI, GUINDY,  
 CHENNAI - 600 032.

11) It is respectfully submitted that a letter dated :11.10.2023 has been addressed to all the units in MEPZ to install Electro Magnetic Flow (EMFM) meter at the disposal point of sewage into conveyance main of common Sewage Treatment Plant (STP) provided by MEPZ and at the inlet and outlet of the individual Effluent Treatment Plant within the premises to assess the quantity of sewage and excess treated effluent discharged into the MEPZ Common STP vide Letter No.DEE/TNPCB/MMN/2023 dated: 11.10.2023.

12) It is respectfully submitted that the unit of M/s.Ital Beauty Nippers (India) Pvt Ltd has applied for Consent to Operate Expansion and Consent was issued vide this office Proceedings No.F.0775MMN/ OM/DEE/ TNPCB/MMN/ W&A/2023 Dated: 03/11/2023 valid upto 31.03.2029

13) It is respectfully submitted that subsequently, the direction was issued to the unit, M/s. Ital Beauty Nippers (India) Pvt. Ltd. from the Board for the compliance vide Proceeding No. TNPCB/T1/TNPCB/ F.020319/Direction/ Water/2023 dated 15.11.2023 which directed as "The unit shall resume its production and shall comply with the conditions stipulated in the CTO - Expansion proceeding order dated 03.11.2023. Failure to comply with the direction by the unit will lead to issue further direction for closure and disconnection of power supply to the Unit."

14) It is respectfully submitted that the unit M/s. ITAL BEAUTY NIPPERS (INDIA) PVT LTD has not provided STP. The sewage generated from the unit is treated through common STP provided at MEPZ.

15) It is respectfully submitted that during the inspection of the unit on 01.02.2024, it was observed the sewage treatment plant was in operation and at present M/s. ITAL BEAUTY NIPPERS (INDIA) PVT LTD has provided ETP and it was mentioned there is no sewage or trade effluent is discharged from the unit's premises. The treated wastewater is used within the MEPZ premises.

16) It is respectfully submitted that, all the units (106 number) connected to common STP. Capacity of Common STP- 1000KLD operated by M/s. MADRAS EXPORT PROCESSING ZONE (SPECIAL ECONOMIC ZONE) & 535 KLD operated by CTS. ROA of treated sewage samples collected during the period from

*m. Vijayalaxmi 4/2/2024*  
ADDITIONAL CHIEF ENVIRONMENTAL ENGINEER,  
TAMILNADU POLLUTION CONTROL BOARD,  
76, MOUNT SALAI, GUINDY,  
CHENNAI - 600 032.

Apr- 2023 to March 2024 reveals that all the parameters are within the standards prescribed by the Board. (copy of ROA enclosed as **Annexure- III**). Online connectivity of the common STP - MEPZ authorities informed that, tender floated in e - procurement portal (3rd Call) for supply and installation of Online Continuous Effluent Monitoring System (**OCEMS**) for the Common STP.No. of effluent generation units in the MEPS is 20 units, all the units have provided with ETP which were under operation. (list enclosed Annexure- IV). Storm water drain with covered concrete duct. The villages of Kadapperi, Moulana Nagar have connected their sewage line in MEPZ storm water drain.

Under the above circumstances, it is humbly prayed that this Hon'ble Tribunal may be pleased to consider the submissions made by second respondent and pass such order or other orders as this Hon'ble Tribunal may deem fit and necessary in the circumstances of the case and thus render justice.

### VERIFICATION

I, M.Vijayalakshmi, D/o. K.R.Muthiah, working as Additional Chief Environmental Engineer, having office at No, 76, Mount Salai, Guindy, Chennai – 32, do hereby verify that the contents of above reply are true to the best of my knowledge through records.

*M. Vijayalakshmi* 4/17/2024  
 ADDITIONAL CHIEF ENVIRONMENTAL ENGINEER,  
 TAMILNADU POLLUTION CONTROL BOARD,  
 76, MOUNT SALAI, GUINDY,  
 CHENNAI - 600 032.

*M. Vijayalakshmi* 4/12/2024  
 ADDITIONAL CHIEF ENVIRONMENTAL ENGINEER,  
 TAMILNADU POLLUTION CONTROL BOARD,  
 76, MOUNT SALAI, GUINDY,  
 CHENNAI - 600 032.



## Annexure - 1

## LIST OF UNITS IN MEPZ - UNDER OPERATION

S.No	Unit Name	Type of industry	Present status
1.	AIR FILTER SYSTEMS	Light Engineering	Operational
2.	AMERICAN ARTHO-TECH PVT.LTD	Leather Product	Operational
3.	ANABOND LTD.	Chemical mixing/Adhesive	Operational
4.	APA ENGINEERING PVT. LTD.	IT PARK	Operational
5.	ASTER COMFORT DESIGNS PVT.LTD	Plastic	Operational
6.	ATTAR MOHD DAWOOD ANDCOMPANY	Cosmetics products	Operational
7.	AVALON TECHNOLOGIES PVT.LTD. Unit - 1	Light Engineering	Operational
8.	AVALON TECHNOLOGIES AND SERVICES PVT. LTD (UNIT-I)	Light Engineering	Operational
9.	AVALON TECHNOLOGIES AND SERVICES PVT. LTD (UNIT-II)	Light Engineering	Operational
10.	AV THOMAS LEATHER AND ALLIED PRODUCTS PVT. LTD	Leather Product	Operational
11.	CARETECH SOLUTIONS (INDIA) PVT.LTD	IT PARK	Operational
12.	CELEBRITY FASHIONS LTD	Textile exports	Operational
13.	CEPHAS MEDICAL PRIVATE LIMITED	Medical Equipment	Operational
14.	CLASSIC LINNENS INTERNATIONALPVT. LTD	Pillow/Cushions making	Operational
15.	CLOUDZEN TECHNOLOGIES PVT.LTD.,	IT PARK	Operational

16.	CODA TECHNOLOGY SOLUTIONSPVT LTD	IT PARK	Operational
17.	COGNIZANT TECHNOLOGY SOLUTIONS INDIA PVT. LTD	IT PARK	Operational
18.	MOVATE TECHNOLOGY PVT. LTD (FORMERLY CSS CORP PVT. LTD)	IT PARK	Operational
19.	EAGLE PRESS PRIVATE LIMITED	Printing press	Operational
20.	EXPLEO SOLUTIONS LTD	IT PARK	Operational
21.	FLOW WELL AUTO PRODUCTS (INDIA) PVT. LTD	Light Engineering	Operational
22.	G.G.ORGANICS EXPORTS PVT LTD.	Chemical mixing	Operational
23.	GODREJ AND BOYCE MANUFACTURING COMPANY LTD	Light Engineering / Plating	Operational
24.	HARMONY MUSICALS INSTRUMENTSINDIA PVT LTD	Musicals instruments	Operational
25.	HEXAGON NUTRITION EXPORTSPVT. LTD	Food/Nutrients	Operational
26.	HMX EXPORTS PVT. LTD.	Jewels making	Operational
27.	HORIAKI INDIA PVT LTD	Tyre, tube and rubber components	Operational
28.	HTC GLOBAL SERVICES INDIA PVT.LTD	IT PARK	Operational
29.	HTC GLOBAL SERVICES INDIA PVT.LTD (UNIT-II)	IT PARK	Operational
30.	HTC HOLDING PVT. LTD	IT PARK	Operational
31.	IDEAL FASTENERS INDIA PVT. LTD.	Light Engineering/ Plating	Operational

32.	IGARASHI MOTORS INDIA LTD	Light Engineering	Operational
33.	INDIA COMNET INTERNATIONAL PVT.LTD	IT PARK	Operational
34.	INDIA SALES CORPORATION	Warehouse	Operational
35.	INFINITE COMPUTER SOLUTIONSINDIA LTD	IT PARK	Operational
36.	INGA PHARMACEUTICALS	Pharmaceutical	Operational
37.	ITAL BEAUTY NIPPERS INDIA PVT LTD	Light Engineering/ Plating	Operational
38.	JB PERFUMERY	Cosmetics	Operational
39.	JB ENTERPRISES (UNIT-II)	Light Engineering/ Fabrication	Operational
40.	KING CHAINS PVT.LTD	Light Engineering	Operational
41.	LOCKTITE INDIA PRIVATE LTD	Electronics items	Operational
42.	MAINETTI INDIA PVT. LTD.	Plastic unit	Operational
43.	MANAV PACKAGING PVT. LTD.	Corrugated boxes	Operational
44.	MARLEN SOFT PVT.LTD.,	IT PARK	Operational
45.	MI TRADERS & SERVICES PVT. LTD	IT PARK	Operational
46.	NAYAAB PERFUMES	cosmetics	Operational
47.	NEWAGE SOFTWARE AND SOLUTIONS (INDIA) PVT. LTD	IT PARK	Operational
48.	PHARMAZELL INDIA PVT. LTD	pharmaceuticals	Operational

49.	PMI ENGINEERING EXPORTS PVT.LTD	Light Engineering/ Plating	Operational
50.	PMI GLOBAL TECHNOLOGIES PVT.LTD	Light Engineering/ Plating	Operational
51.	POWER GEAR LTD.	Light Engineering	Operational
52.	PRADEEP STAINLESS INDIAPVT.LTD.	Stainless steel vessels making	Operational
53.	REGINEX BIO-SCIENCES LTD	Medicinal products	Operational
54.	Q2Q SOLUTIONS PVT LTD	Light Engineering	Operational
55.	QUINTENSSENCE FRAGRANCE PVT LTD	cosmetics	Operational
56.	SAI LALITH FRAGRANCES	cosmetics	Operational
57.	SANMINA TECH SERVICES INDIA PVT. LTD (Formerly known as SANMINA SCI TECHNOLOGY INDIAPVT. LTD)	IT PARK	Operational
58.	SEINSA AUTOFERN INDIA PVT LTD	Light Engineering	Operational
59.	SFP SONS INDIA PVT. LTD	Cosmetics	Operational
60.	STG LIMITED (Switching TechnologyGunder Ltd)	Light Engineering/ Plating	Operational
61.	SYRMA SGS TECHNOLOGY LTD (Formerly known as SYRMA TECHNOLOGY PVT. LTD)	Light Engineering	Operational
62.	TAOKA CHEMICAL INDIA PVT. LTD	Chemical Adhesives	Operational
63.	TMX PRECISION TOOLING INDIA PVT LTD	Light Engineering	Operational
64.	VENTURE LIGHTING INDIA PVT. LTDUNIT-I	Light Engineering/ Plating	Operational

65.	VENTURE LIGHTING INDIA PVT. LTD UNIT-III	Light Engineering	Operational
66.	VIJAY GARMENTS LIMITED	Garments stitching	Operational
67.	ZEN LINEN INTERNATIONAL PVT LTD	Pillow/Cushions making	Operational
68.	SIGHTSPECTRUM TECHNOLOGY SOLUTIONS PVT LTD	IT PARK	Operational
69.	VIOLIN TECHNOLOGIES PVT. LTD	Light Engineering	Operational
70.	BPS ACCESSERIES PVT. LTD	Leather products	Operational
71.	CYFUTURE INDIA PVT. LTD	IT PARK	Operational
72.	TRITAN LEATHER WORKS PVT. LTD (FORMERLY KNOWN AS BPS INDUSTRIES)	Leather product	Operational
73.	TIMESCAN LOGISTICS (INDIA) LIMITED	Warehouse	Operational
74.	Exterro R & D Private Limited	IT PARK	Operational
75.	M/s. Madras export processing zone (Special Economic Zone)	Common STP	Operational
76.	M/s. Madras export processing zone (Special Economic Zone) STP - II	Common STP II	Operational

**List of units - Not in operation:**

S.No	Unit Name	Type of industry	Present status
1.	AAPT DISTRIBUTION PVT.LTD.	-	Not in Operation
2.	AUSTRAL 3D Global PVT LTD (Austral Door Hardware Pvt. Ltd.)	-	Not in Operation
3.	AVTEC LTD	-	Not in Operation

4.	BARRY-WEHMILLER INTERNATIONAL PVT. LTD	-	Not in Operation
5.	BTR PACKAGING PVT LTD.	-	Not in Operation
6.	CURA HEALTH CARE PVT. LTD	-	Not in Operation
7.	DATAYAAN SOLUTIONS PVT. LTD	-	Not in Operation
8.	DOLMAX EXIM (CHENNAI) P.LTD.	-	Not in Operation
9.	DORMAKABA INDIA PVT. LTD.	-	Not in Operation
10	ECON SYSTEMS INDIA PRIVATE LIMITED	-	Not in Operation
11	EFFICIENT LIGHT SOURCE TECHNOLOGIES PVT. LTD	-	Not in Operation
12	FORZA INDUSTRIES PVT. LIMITED.	-	Not in Operation
13	GISLEN SOFTWARE PVT LTD	-	Not in Operation
14	HALL MARK INDUSTRIES	-	Not in Operation
15	KMR FACADES PVT LTD	-	Not in Operation
16	MADRAS SECURITY PRINTERS SEZ	-	Not in Operation
17	MMG IMPEX UNIT - II	-	Not in Operation
18	MMG IMPEX	-	Not in Operation
19	PROGRESSIVE INDUSTRIES	-	Not in Operation
20	SWABS INDIA LIMITED	-	Not in Operation

21	THE ASSOCIATION FOR MANUFACTURING TECHNOLOGY	-	Not in Operation
22	URJITHA ELECTRONICS PVT. LTD.	-	Not in Operation
23	VASU EXPORTS	-	Not in Operation
24	VENTURE POWER SYSTEMS INDIA LTD.	-	Not in Operation
25	AVMM TECHNOLOGY PVT. LTD (after receiving MOM)( Formerly known as AVM ENGINEERING SERVICES)	-	Not in Operation
26	GREENTECH PAPER BOARDS PVT. LTD	-	Not in Operation
27	ELEGANT FASHION ACCESSORIES PVT. LTD	-	Not in Operation
28	TCBB INDIA PVT. LTD	-	Not in Operation
29	SWARYA HEALTH PVT. LTD	-	Not in Operation
30	TROLLIUS TECHNOLOGIES PVT LTD	-	Not in Operation

f. Meml  
SEEJHAN



# ANNEX - II

FLOW METER OUTLET READINGS - (CERTIFIED METER)  
 READING TIME - 6:00 AM TO 6:00 AM

DATE	OPENING READING	CLOSING READING	PER DAY TOTAL FINDER READINGS	PERIODS
1/4/24	33399.9	33661.1	261.2	KL
2/4/24	33661.1	33892.1	231	KL
3/4/24	33892.1	34116.5	224.4	KL
4/4/24	34116.5	34353.9	237.4	KL
5/4/24	34353.9	34583.9	230	KL
6/4/24	34583.9	34794.3	210.4	KL
7/4/24	34794.3	34905.3	111	KL
8/4/24	34905.3	35129.1	223.8	KL
9/4/24	35129.1	35351.8	222.7	KL
10/4/24				

S. M. M. ACE/MIN



Annexure - IIIConsolidated RoA of the treated sewage samples collected outlet of STP - 1000KLD

Parameters	Date of Sample collection			
	27.04.2023	06.07.2023	01.02.2024	Standards Prescribed
pH	8.09	7.3	7.32	6.5 - 9
TSS(mg/l)	2	4	12	20
BOD mg/l	4	10	5	10

Consolidated RoA of the treated sewage samples collected outlet of STP - 535KLD

Parameters	Date of Sample collection			
	27.04.2023	06.07.2023	01.02.2024	Standards Prescribed
pH	7.43	7.15	7.19	6.5 - 9
TSS(mg/l)	3	16	4	20
BOD mg/l	2	3	4	10

cf. all mill  
AEE/MMN



<b>Annexure -IV</b>			
<b>LIST OF TRADE EFFLUENT GENERATION UNIT:</b>			
<b>S.No</b>	<b>Unit Name</b>	<b>Type of industry</b>	<b>Present status</b>
1.	CELEBRITY FASHIONS LTD	Textile exports	Operational
2.	CEPHAS MEDICAL PRIVATE LIMITED	Medical Equipment	Operational
3.	EAGLE PRESS PRIVATE LIMITED	Printing press	Operational
4.	G.G.ORGANICS EXPORTS PVT LTD.	Chemical mixing	Operational
5.	GODREJ AND BOYCE MANUFACTURING COMPANY LTD	Light Engineering / Plating	Operational
6.	IDEAL FASTENERS INDIA PVT. LTD.	Light Engineering/ Plating	Operational
7.	INGA PHARMACEUTICALS	Pharmaceutical	Operational
8.	ITAL BEAUTY NIPPERS INDIA PVTLTD	Light Engineering/ Plating	Operational
9.	MANAV PACKAGING PVT. LTD.	Corrugated boxes	Operational
10.	NAYAAB PERFUMES	cosmetics	Operational
11.	PHARMAZELL INDIA PVT. LTD	pharmaceuticals	Operational
12.	PMI ENGINEERING EXPORTS PVT.LTD	Light Engineering/ Plating	Operational
13.	PMI GLOBAL TECHNOLOGIES PVT.LTD	Light Engineering/ Plating	Operational

14.	REGINEX BIO-SCIENCES LTD	Medicinal products	Operational
15.	QUINTENSSENCE FRAGRANCE PVT LTD	cosmetics	Operational
16.	STG LIMITED (Switching TechnologyGunder Ltd)	Light Engineering/ Plating	Operational
17.	TAOKA CHEMICAL INDIA PVT. LTD	Chemical Adhesives	Operational
18.	VENTURE LIGHTING INDIA PVT. LTD UNIT-I	Light Engineering/ Plating	Operational
19.	VENTURE LIGHTING INDIA PVT. LTD UNIT-III	Light Engineering	Operational
20.	VIJAY GARMENTS LIMITED	Garments stitching	Operational

*P. Alamelu*  
AEE/MAN.

**BEFORE THE NATIONAL GREEN  
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**Vs**

The District Collector,  
Chengalpattu District and Ors.

...Respondents

**REPORT FILED ON BEHALF OF THE  
SECOND RESPONDENT - TAMIL  
NADU POLLUTION CONTROL BOARD.**

**Advocate for Respondent: TNPCCB  
Thiru.S. Sai Sathya Jith,  
Advocate, Chennai.**

**Date:05.07.2024**

**Date of hearing on:08.08.2024.**

